



2026:DHC:7662



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**# **CNR No. DLHC010678822024**+ **O.M.P.(I) (COMM.) 346/2024****SUNFLAG IRON & STEEL CO. LTD**PetitionerThrough: Mr. Gaurav Juneja, Mr. Aayush
Jain and Ms. Swastika
Chakravarti, Adv.

versus

NOMINATED AUTHORITY, MINISTRY OF COAL**GOVERNMENT OF INDIA & ANR.**RespondentsThrough: Mr. Rohan Jaitley, CGSC with
Mr. Akshay Sharma, Ms. Vidhi
Gupta, Mr. D Pratap Shahi, Mr.
Varun Pratap Singh and Mr.
Yogya Bhatia, Adv. for R-1.
Mr. Jitendra Kumar Tripathi
and Ms. Sonali, Adv.
Mr. Akshay Ringe, Mr. Suyash
Darade and Mr. Ravi Sharma,
Adv. for R-2.**CORAM:****HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER(ORAL)**

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08.09.2026

1. Both parties are *ad idem* that the present matter is amicably settled between the parties.
2. In view of the aforesaid settlement, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition.
3. Accordingly, the present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J**SEPTEMBER 8, 2026/gunn**